THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI):

Written Answers

75

(a) The Left Wing Extremist group continue to indulge in violent depredations in the bordering areas of

Andhra Pradesh, Maharashtra and Madhya Pradesh,

(b) and (c) According to available information, the details are as under:-

Left Wing Extremist Violence (Incidents/Deaths indicated by figures in brackets)

State	1997 Jan.—June	July- 1997 - December	Jan 1998 —June 25
Andhra Pradesh	444 (115)	419 (119) 10	360 (101)
Maharashtra	25 (3) 67 (6)	(6) 35 (8)	26 (3)
Madhya Pradesh			96 (18)
TOTAL	536 (124)	484 (133)	482 (120)

### Foreign Mercenaries in J & K

## 2312. SHRI PARAG CHALIHA: SHRI GOVINDRAM MIRI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government have launched a major offensive recently agaisnt foreign mercenaries in Jammu and Kashmir;
  - (b) if so, the details thereof; and
  - (c) the achievements failures thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (c) Pak sponsored militant outfits have been making efforts to induct foreign mccenaries in Jammu & Kashmir for militant activities. Security forces and State police have been asked by the State Government and the Unified Headquarters to be vigilant and intensify the anti-militancy operations. As per available information, during the current year (upto May 1998), 40 foreign mercenaries were killed and 7 arrested in J&K.

### **Insurgency in Assam**

2313. SHRI PRAKANTA WARISA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government contemplating permanent solution to the present insurgency problems faced by the people of Assam; and
- (b) if so, whether by inviting the outfit to the negotiation table or only by deployment of army and paramilitary forces'?

MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) and (b) Government proposes to take steps on various fronts to find a permanent solution to the present insurgency problem faced by the

people of Assam. These include, interalia,

- (i) counter insurgency measure to bring law and order situation under control.
- (ii) discussion with various political groups like AASU, Bodo groups etc. to resolve political issues.

(iii) speedier economic development of the State.

Written Answers

77

(iv) continued efforts to bring the insurgent groups to the discussion table.

# पुलिस आयोग की सिफारिशें

- 2314. प्रो0 विजय कुमार मल्होत्रा : क्या गृह मंत्री यह बताने की कृपा करेंगे कि:
- (क) राष्ट्रीय पुलिस आयोग ने अपनी रिपोर्ट सरकार को कब प्रस्तृत की:
- (ख) सरकार और राज्य-सरकारों ने कौन-कौन सी सिफारिशे स्वीकार की है: उनका राज्य-वार ब्यौरा क्या है: और
- (ग) सरकार के विचार में कौन-कौन सी सिफारिशें राज्य सरकारों को स्वीकार करनी चाहिए?
- गृह मंत्री (श्री लाल कृष्ण आडवाणी) : (क) से (ग) राष्ट्रीय पुलिस आयोग ने 1979 से 1981 तक के दौरान 8 रिपोर्ट प्रस्तुत की । पहली रिपोर्ट पर नई दिल्ली में जून, 1979 में आयोजित मुख्य मंत्रियों के सम्मेलन में विचार किया गया था 01.2.1980 को उसे सदन के पटल पर रखा गया था । आयोग की अन्य रिपोर्ट भी सभी राज्य सरकारों/संघ शासित क्षेत्र प्रशासनों को उनके विचारार्थ तथा उचित कार्रवाई हेतू भेजी गई थी, जिन्हें 30.3.1983 को सदन के पटल पर रख दिया
- 2. चूंकि "पुलिस" राज्य का विषय है, अतः राष्ट्रीय पुलिस आयोग की सिफारिशों को कार्यान्वयन करना मुख्य रूप से राज्य सरकारों का कार्य है । इन सिफारिशों का शीघ्रता से कार्यान्वयन सुनिश्चित करने हेतु केन्द्र सरकार उनसे अनुरोध करती आ रही है। राज्यों से प्राप्त जवाबों से पता चलता है कि उन्होंने रिपोर्टी पर विचार किया है तथा उनके द्वारा उचित समझी गई अनेक सिफारिशों को कार्यान्वित करने के उद्देश्य से कार्रवाई की गई है।
- 3. इन रिपोर्टी में केन्द्र सरकार से संबंधित सिफारिशों की भी पहचान की गई है। मंजूर की गई सिफारिशों पर भी कार्रवाई की गई है। कुछ मुद्दों, विशेष रूप से वे जिन्में मौजूदा कानुनों में संशोधन करना अपेक्षित है, कार्यान्वयन की विभिन्न अवस्थाओं में है।

4. 6.5.98 को जारी उच्चतम न्यायालय के निर्देशों के अनुसर्ण में, 25.5.98 को श्री जे0एफ0 रिबेरों की अध्यक्षता में एक समिति गठित की गई है जो राष्ट्रीय पुलिस आयोग की सिफारिशों की पुनरीक्षा करेगी तथा लम्बित पडी सिफारिशों के कार्यान्वयन हेत् और तौर-तरीके सुझाएगी

### **Additional Forces for Tripura**

- 2315. SHRI KHAGEN DAS: Will the Minister of HOME AFFAIRS be pleased to
- (a) whether Government of Tripura have requested his Ministry for deployment of additional forces in the State in view of the activities of the extremist groups;
- (b) if so, whether Government are sending additional forces to the State; and
- (c) by when, the additional forces will reach the State?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) Yes, Sir.

(b) and (c) Central Para Military Forces have been made available to Government of Tripura. The deployment of security forces depends upon their availability and the overall security scenario.

### Witness Languishes in Jail

- 2316. SHRI O.P. KOHLI Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government's attention has been drawn to the news-item captioned "Witness spends 10 years in custody; case yet to begin" appearing in the Times of India, dated 7th May, 1998;
- (b) if so, the facts thereof and the reaction of Government -thereto;
- (c) what steps Government propose to take to ensure that such incidents do not take place in future anywhere in the